

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 1908 OF 2018 IN  
DFR NO. 4178 OF 2018**

**Dated: 17<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**SEP Energy Private Limited ...Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission & Anr.  
...Respondent(s)**

Counsel for the Appellant(s) : Mr. Varun Pathak  
Counsel for the Respondent(s) : Ms. Shruti Awasthi  
Mr. Paritosh Goel for R.2

**ORDER**

**IA NO. 1908 OF 2018**  
*(Appln. for condonation of delay in filing)*

Issue notice to the Respondents on this application as well as on the main appeal returnable on 18.02.2019. Dasti, in addition, is permitted.

List the matter on **18.02.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

ts/vg